

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 439/19187-297/F.1(3)/Gaz/2022 Dated 22.03.2022, Sh. Paramjit Singh, District Judge (Central) Tis Hazari Courts, Delhi is authorized as Officer In-charge, RTI Branch (Central) Tis Hazari Courts, Delhi in place of Sh. Prashant Kumar, an Officer of Delhi Higher Judicial Service and Ms. Twinkle Wadhwa, Additional District Judge (Central) Tis Hazari Courts, Delhi as Link Officer In-charge, RTI Branch (Central) Tis Hazari Courts, Delhi in place of Sh. Naveen Kumar Kashyap, an Officer of Delhi Higher Judicial Service, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
18.5.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 869/37011-37025 F.1(3)/Gaz/2022

Dated 18 MAY 2022

Sub:- Authorization of Officer In-charge.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J)/Branch In-charge, RTI Branch, Admin Branch (I,II&III), General Branch (Central) Tis Hazari Courts, Delhi.
4. The PS to the undersigned.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi